

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3169

ANSWERED ON:13.12.2011

EXTENSION OF MUNICIPALITIES IN SCHEDULED AREAS

Harnsrajbhai Shri Radadiya Vitthalbhai ;Natrajan Meenakshi;Singh Shri Bhupendra ;Vasava Shri Mansukhbhai D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Extension of Municipalities in Scheduled Areas (MESA) was enacted for local bodies in Scheduled Areas on the lines of the Panchayats (Extension to Scheduled Areas) Act.
- (b) if so, the details and the present status thereof;
- (c) the details of proposals received from various State Governments for providing assistance to municipal corporations during each of the last three years, State-wise;
- (d) the number of proposals approved out of them and pending for approval so far, alongwith the reasons therefor; and
- (e) the time by which the pending proposals are likely to be cleared and the funds allocated and released thereunder during the said period including the current year, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) : No, Madam.
- (b) : The question does not arise
- (c)to (e): The information is being collected and will be laid on the table of the House